

HIGH COURT OF TRIPURA
AGARTALA

WRITTEN EXAMINATION
FOR RECRUITMENT IN GRADE-I OF TRIPURA JUDICIAL SERVICE
THROUGH LIMITED DEPARTMENTAL COMPETITIVE EXAMINATION

ANSWER KEYS TO THE MULTIPLE CHOISE QUESTIONS

PAPER-I

PART-I

Q.3	[i]	[b]	Q.4	[i]	[a]
	[ii]	[b]		[ii]	[b]
	[iii]	[d]		[iii]	[d]
	[iv]	[a]		[iv]	[d]
	[v]	[a]		[v]	[c]

Q.5	[i]	[b]	Q.6	[i]	[b]
	[ii]	[b]		[ii]	[a]
	[iii]	[c]		[iii]	[b]
	[iv]	[c]		[iv]	[c]
	[v]	[c]		[v]	[b]

PART-II

1	[a]	6	[a]	11	[b]	16	[b]	21	[a]
2	[b]	7	[c]	12	[a]	17	[b]	22	[c]
3	[c]	8	[b]	13	[a]	18	[c]	23	[d]
4	[b]	9	[d]	14	[d]	19	[a]	24	[a]
5	[d]	10	[d]	15	[d]	20	[b]	25	[c]

PART-III

1	[a]	6	[d]	11	[c]
2	[d]	7	[b]	12	[c]
3	[a]	8	[a]	13	[b]
4	[d]	9	[d]	14	[b]
5	[d]	10	[c]	15	[c]

N.B. Objection, if any, be informed the undersigned by **4 pm. of 30th May, 2022.**

(D.M Jamatia)
Registrar General

The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.

Registrar General